

OFFICE OF THE DISTRICT & SESSIONS JUDGE, MIRZAPUR

OFFICE-ORDER

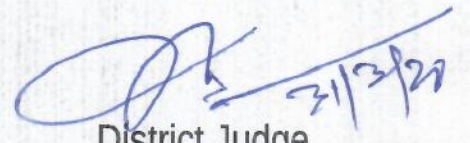
In view of E-mail dated 31-03-2020 of Hon'ble High Court, Allahabad regarding bulk forwarding of the cases during the lock-down due to COVID-19, the General dates are fixed as mentioned below for all cases except bail and other urgent matters pending in Mirzapur Judgeship.

Sl. No.	Previous Fixed Date	Next Fixed Date
1	30-03-2020	15-04-2020
2	31-03-2020	16-04-2020
3	01-04-2020 (Local Holiday)	-
4	02-04-2020 (Holiday-Ram Navami)	-
5	03-04-2020	17-04-2020
6	04-04-2020	18-04-2020
7	05-04-2020 (Sunday)	-
8	06-04-2020	20-04-2020
9	07-04-2020	21-04-2020
10	08-04-2020	22-04-2020
11	09-04-2020	23-04-2020
12	10-04-2020	24-04-2020
13	11-04-2020- Second saturday/Lok Adalat	25-04-2020
14	12-04-2020 (sunday)	-
15	13-04-2020	27-04-2020
16	14-04-2020	28-04-2020

The Bail and other urgent matters pending before all courts of the Judgeship shall be taken up by the respective courts, for hearing, after the present lock-down ends i.e 15.04.2020.

Inform all concerned. System officer is directed to comply accordingly.

Date 31-03-2020



District Judge
Mirzapur